

**CITY CIVIL AND SESSION COURT MUMBAI
IN THE COURT OF H.H.J SHRI. H. S. SATBHAI
COURT 44 ADDL SESSIONS JUDGE
Criminal Cause List Dated 09-11-2020**

S.No.	Case Type	Case No.	Title	Name of Advocate
(Urgent Cases)				
			<u>EVIDENCE</u>	
1	NDPS S CASE	100032/2018	State (Amboli Police Station) Vs Nadim Nasir Shaikh @ Imran and other 3	
			<u>DORMANT FILE</u>	
2	NDPS S CASE	100256/1992	Central Intelligene Unit Vs Jagnath Tiwari	
3	NDPS S CASE	100099/1993	NCB Vs Mamode Aniff Coowar	
4	NDPS S CASE	100114/2004	The State of Maharashtra Vs Virji Siraj	
			<u>SUPREME COURT EXPEDIATED TIME BOUND</u>	
5	NDPS S CASE	100048/2011	The State DCB CID Vs Ravindranath Sahadevrao Sheltkar and 2 ors.	SPP R.N.Mishra 1 Pasbola, 2,3 ARKhan, 4 Mane, 5,6 Kochrekar
			<u>HEARING</u>	
6	CRI APPEAL	100658/2018	Javed Suleman Khordiya@MA-2068-18,BA-1-54-18-Aplnt.-Aplnt. Vs The State of Maharashtra-Dongri P. Stn.-Respd.	Mohd. Arif Siddiqui, Irfan A .A. Ansari
			<u>EVIDENCE PART HEARD</u>	
7	NDPS S CASE	100138/2010	The State Sahar P. Stn. Vs Sudhakar Giriya Pujari @ Budha and 3 ors.	Yogini Kadam
8	NDPS S CASE	100073/2011	The State ANC Vs Kofi Mykal	
9	NDPS S CASE	100010/2013	The State Trombay P.S Vs Abdul Rehman Mahamed Mustakin Khan	
10	NDPS S CASE	100088/2013	The State ANC Vs Kingsley Okekengo Okchikwa and anr.	
11	NDPS S CASE	100126/2013	The State Bandra P. Stn. Vs Salim Imtiyaz Shaikh and anr.	
12	NDPS S CASE	100035/2016	MRS.ANAPURNA MEENA, AIR INTELLIGENCE UNIT Vs MS. FATIMA BASIL CHAMBO	SPP Saldhana Ashish Baraskar
			<u>HEARING BEFORE CHARGE</u>	

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S.No.	Case Type	Case No.	Title	Name of Advocate
13	NDPS S CASE	100051/2016	THE STATE OF ANC, AZAD MAIDAN UNIT. Vs JOHN JOSEPH DSOUZA	
14	NDPS S CASE	100097/2017	The State ANC Bandra Unit Vs Okechi Uchenna Kenneth	
15	NDPS S CASE	100143/2017	State (Nagpada Police Staion) Vs Nafis Abdul Rahim Khan	
16	NDPS S CASE	100137/2019	The State of Maharashtra Kasturba Marg Police Station Vs Sindhu Sheshnath Gupta and Anr	
<u>DOCUMENTS</u>				
17	NDPS S CASE	100201/2015	The State of ANC, Bandra Unit Vs Njoku Chukwu Biko	
18	NDPS S CASE	100077/2016	THE STATE OF ANC, BANDRA UNIT. Vs SMT. FATIMA AKBAR SHIAKH	
<u>REPLY/SAY</u>				
19	CRI REV APP	100821/2019	Amit Aswani - Applicant Vs The State of Maharashtra - Azad Maidan Police Station - Respondent	Prashant G. Pandey
<u>APPEARANCE</u>				
20	NDPS S CASE	100054/2019	The State of Maharashtra Oshiwara Police Station Vs Vighnesh Vyankat Bhatule	
21	NDPS S CASE	100071/2019	The State of Maharashtra Malvani Police Station Vs Tahir Ali Waris Ali Choudhari	
22	NDPS S CASE	100084/2019	The State of Maharashtra Pydhonie Police Station Vs Akash Anant More @ Rajesh and anr	
23	NDPS S CASE	100096/2019	The State of Maharashtra Sir J.J. Marg Police Station Vs Prakash Uchab lenka and Anr	
24	NDPS S CASE	100123/2019	The State of Maharashtra Nehru Nagar Police Station Vs Vijay Anil Nakhate	
25	SPL.CASE	100623/2020	Air Intelligence Unit Vs Ms. Carola Liset Bolivar Bejarano	SPP
26	SPL.CASE	100625/2020	Air Intelligence Unit Vs Alexandre De Souza (Brazil)	

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S.No.	Case Type	Case No.	Title	Name of Advocate
27	SPL.CASE	100626/2020	Air Inrtelligence Unit Vs Mr. Cajas Trinidad Dany Orlando (Guatemala)	
			STEPS	
28	CRI BAIL APPLN	102207/2019	Jamaluddin Moinuddin Ansari - Appellant (Org. Accused) - in Appeal No. 655-19 Vs Harpreetsingh B. Suri - Respondent (Org. Complainant)	B. T. Taware
29	CRI M A	102220/2019	Jamaluddin Moinuddin Ansari. In Appeal 655-19 - Appellant (Org. Accused) Vs Harpreetsingh B. Suri - Respondent (Org. Complainant)	B. T. Taware
			REPORT	
30	NDPS S CASE	100078/2009	State of Maharashtra AIU Vs Raeamjit Singh 1	SPP Mr. Gupte
31	NDPS S CASE	100019/2011	The State ANC Vs Mohammad Nijamuddin Imammuddin Shaikh	Dilip Mishra
32	NDPS S CASE	100060/2012	The State ANC Vs Abdul kadir Samshulhaq Shaikh @sayyed Husain	
33	NDPS S CASE	100095/2012	The State ANC Vs Mohamad Salim Guljar Ahmed Khan@Salim and 2 other	
34	CRI M A	102426/2018	Anjan Chanda@Revn.----18-Aplcnt. Vs Abdul Rehman and State of Maharashtra-Respdt.	K. C. Prusty
35	REMAND APPLN NDPS	100967/2019	The State- D.B. Marg Police Station Vs Mohd. Faruk Mohd. Umar Tak	

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S.No.	Case Type	Case No.	Title	Name of Advocate
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<u>DORMANT FILE</u>				
1	NDPS S CASE	100014/2007	State of Maharashtra Vs Wasimu Ainla Mohammudu1	APP Shinde Rupali
<u>HEARING</u>				
2	NDPS S CASE	100053/2019	Narcotics Control Bureau Vs Shabana Begum and Anr	
3	CRI APPEAL	100655/2019	Jamaluddin Moinuddin Ansari - Appellant (Org. Accused) Vs Harpreetsingh B. Suri - Respondent (Org. Complainant)	B. T. Taware
<u>EVIDENCE PART HEARD</u>				
4	NDPS S CASE	100116/2011	The State of Maharashtra Vs Sukhdev Manranjan Hazare	
5	NDPS S CASE	100093/2015	The State of Azad Maidan Police Station Vs Nazir Hussain Ali Ahmed Shaikh	
6	NDPS S CASE	100178/2016	MALVANI POLICE STATION. Vs RAMESH SURESH SONI	
7	NDPS S CASE	100194/2016	ANC Vs MOHD. SHOHEB SULTAN AHMED SHAIKH @ MITHUN	
<u>HEARING BEFORE CHARGE</u>				
8	NDPS S CASE	100143/2016	ANC, KANDIVALI UNIT. Vs MICHAEL IFEANY ICHUKWU OKEKE	
9	NDPS S CASE	100153/2016	MEGHWADI POLICE STATION. Vs MOHAMMAD USMAN ABDUL MALIK SHAIKH.	

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S.No.	Case Type	Case No.	Title	Name of Advocate
10	NDPS S CASE	100033/2018	State (ANC Ghatkopar Unit) Vs Mehboob Ahemad Husen Qureshi	
<u>REPLY/SAY</u>				
11	CRI APPEAL	100490/2018	Mahendra Laxmidas Bhanushali @ MA 1583/18 @ BA 1472/18 - Appellant Vs The State of Maharashtra and Sh. Shashikant Shridhar Gawde- Respondent	PRadeip D. Gavali
12	CRI APPEAL	100645/2018	Kazim Zahid Shaikh @ MA 2044 - 18 @ BA 1925-18 - Appellant Vs State of Maharashtra - Chembur Police Station - Respondent	
13	CRI REV APP	101046/2018	Prabodh Narotamdas Shah- Petitioner Vs The State of Maharashtra and Swati Uday Mehta-Respdt.	S. Y. Thorat
<u>APPEARANCE</u>				
14	NDPS S CASE	100184/2018	The State of Maharashtra Malvani Police Station Vs Rajesh Dadarao Sonawane and anr	
15	NDPS S CASE	100080/2019	The State of Maharashtra Dongri Police Station Vs Mohammad Abdul Rashid Nurjamal Shaikh	
16	NDPS S CASE	100154/2019	The State of Maharashtra Antop Hill Police Station Vs Savitri Periswami Devendra and Others	
<u>REPORT</u>				
17	NDPS S CASE	100057/2011	The State ANC Vs Colins Efani Nofour	APP Adv V.P.Shinde
18	NDPS S CASE	100100/2011	The State - A N CELL Vs Bharat Govindaji Mali and ant.	APP Lade

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S.No.	Case Type	Case No.	Title	Name of Advocate
19	NDPS S CASE	100163/2014	The State ANC Vs Asad Aklalekh Ashram and Ors.	
(Main Matter REMAND APPLN NDPS/0100110/2014)				
20	NDPS S CASE	100113/2015	The State of ANC Azad Maidan Unit Vs Abdul Rahim Anwar Khan	
21	NDPS S CASE	100121/2015	The State of Kasturbamarg Police Station Vs Jitendra Nicolas Paik	
22	REMAND APPLN NDPS	100753/2017	Santacruz Police Station Vs Shamabai Shankar Kale	
(Main Matter REMAND APPLN NDPS/0100148/2016)				
23	REMAND APPLN NDPS	100606/2018	STATE GOVERNMENT Nagpada Police Station Vs Emtiyaj Sadikali Ansari	
24	REMAND APPLN NDPS	100954/2019	The State- Malad Police Station Vs Danish Asif Dhada and another	
25	REMAND APPLN NDPS	100955/2019	The State- Malvani Police Station Vs Suraj Shankar Taka @ Walmiki	
26	REMAND APPLN NDPS	101258/2019	The State- Shivaji Nagar Police Station Vs Abdul Karim Abdul Rahim Shaikh and another	
27	REMAND APPLN NDPS	101315/2019	The State- Mahim Police Station Vs Nagin Mathur Parmar	
<u>DORMANT FILE</u>				
28	NDPS S CASE	100049/2008	State Of Maharashtra Vs Ranjitkumar Nemanprasad Gupta @ Sanjay	APP V. Shinde
29	NDPS S CASE	100122/2008	State of Maharashtra AN Cell Vs Agu Fewar Okechiku	APP Yogini Kadam

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<u>DORMANT FILE</u>				
1	NDPS S CASE	100957/1990	The State CB CID Ncell Vs Anis Ahmed Mohd Ilyas	APP
2	NDPS S CASE	100024/1991	CBCID NCell Vs Mohammed Ayub Noor	
<u>HEARING</u>				
3	CRI APPEAL	100848/2016	Ehtesham Qutubuddin Siddiqui - Applicant Vs The State of Maharashtra - ATS - Respondent	
4	CRI APPEAL	100760/2017	Brijesh Kumar Jivram Mishra @ MA 2190/17 @ BA 1947/17 - Applicant Vs The State of Maharashtra and M/s. Indo Marine Traders - Respondent	Ajay Uttam Bagade
5	CRI APPEAL	100761/2017	Brijesh Kumar Jivram Mishra@MA-219- -17,BA-1948-17-Aplcnt. Vs The State of Maharashtra and M/s. Setheia Enterprises-Respds.	Ajay Uttam Bagade
6	CRI REV APP	100587/2019	Shriram M. Joshi-Aplcnt. Vs Pradeep Pandhrinath Mhatre and State of Maharashtra-Respds.	Sahim D. Ansari
7	CRI REV APP	100820/2019	Vishnu Paramanand Shahani-Aplcnt. Vs Jeetendra Vazirani-Respdt.	Mihir Gheewala
8	CRI APPEAL	100656/2019	Naeem Hasan Mirza - Appellant, Orig. Complainant Vs Mr. Bharat Bhoite - Sr. P. I. - V. B. Nagar Police Station - Respondent	A. S. H. Khan
9	CRI APPEAL	100706/2019	Hemal Shantilal Doshi @ MA 2286-19 - Appellant (Org. Accused) Vs State of Maharashtra and M/s. Ketul Enterprises Pvt. Ltd - Respondent (Org. Complainant)	Satishkumar R. Soni
<u>STATEMENT US 313 CR.P.C.</u>				
10	NDPS S CASE	100020/2017	N.C.B. Vs SAJID ALI SHAIKH @ PAPPU AND ORS.05	

EVIDENCE PART HEARD

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11	NDPS S CASE	10023/2012	The State - A N Cell Vs Smt. Nagoni Laxman Ulidri	APP V.P.Shinde
12	NDPS S CASE	100129/2012	The State Pydhonia P.S Vs Mohamad Sadik Dost Mohd Shaikh and 1	
13	NDPS S CASE	100164/2014	The State ANC Vs Shamim Sayyed Ali @ Amma	
(Main Matter REMAND APPLN NDPS/0100117/2014)				
14	NDPS S CASE	100215/2014	The State of Maharashtra Vs Pravin sultan Shaikh	
(Main Matter REMAND APPLN NDPS/0100147/2014)				
15	NDPS S CASE	100066/2017	SHARAD KUMAR (AIU).....Complainant. Vs RABEEKHAN ABDULLAH	SPP Saldanha Adv Shirke
16	NDPS S CASE	100097/2019	Union of India Narcotics Control Bureau Vs Ghulam Ahmed Kallu	
<u>EVIDENCE</u>				
17	NDPS S CASE	100171/2014	The State ANC Mumbai Vs Nuri Habib Khan 2. Afjal Ahmed Mohamad Hanif Qureshi	
18	NDPS S CASE	100184/2014	The State ANC Vs Ifunanya Ginika Mike	
<u>HEARING BEFORE CHARGE</u>				
19	NDPS S CASE	100109/2019	The State of Maharashtra D.N. Nagar Police Station Vs Tochukwu Tobias Umeh	
<u>COMPLIANCE</u>				
20	CRI APPEAL	100526/2018	Sameer Yusuf Shah - Applicant / Oirginal Respondent Vs The Stae of Maharashtra and Jamila Sameer Shah - Respondent	P. S. Ghorpade
<u>APPEARANCE</u>				
21	SPL.CASE	193/2020	The State of Maharashtra Malvani Police Station Vs Mohd. Tahir Ali Waris Ali Choudhary @ Hussain and Anr	

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S.No.	Case Type	Case No.	Title	Name of Advocate
22	SPL.CASE	203/2020	Union Of India, Narcotics Control Bureau Vs Desmond Edward Prince	
<u>AWAITING R AND P</u>				
23	CRI M A	100994/2019	Vijay Madhukar Vibhute@Appeal-33- -19,BA-931-19-Aplnt. Vs The State of Maharashtra and Amol Shivaji Pawar-Respds.	Jatin P. Shah
24	CRI APPEAL	100460/2019	Pradeep Shyamlal Varma @ MA 1415-19 @ BA 1375-19 - Appellant, Org. Accused Vs The State of Maharashtra - CSMT Railway Police Station - Respondent	Kewal Bansagad and D. P. Singh
<u>REPORT</u>				
25	NDPS S CASE	100111/2008	State of Maharashtra Vs Charles Okeke 1 ors..	
26	NDPS S CASE	100133/2009	State AIU Vs Gideon Mawle	Mr.Sarpande
27	NDPS S CASE	100117/2011	The State of Maharashtra Vs Keni Ajawali Onifede and ath.	
28	NDPS S CASE	100120/2011	The State - ANC Vs Petric Michal Mutamba	Dilip Mishra
29	CRI M A	102427/2018	The Enforcement Directorate - Applicant (Org. Complainant) Vs P. G. Rawal - Respondent	K. C. Prusty
30	CRI M A	102428/2018	The Enforcement Directorate, Through - Anjan Chanda @ Rev. ----18 - Applicant, Org. Comp. Vs Manjeet Singh - Respondent	K. C. Prusty
<u>DORMANT FILE</u>				
31	NDPS S CASE	100039/2008	STATE ANC Vs ADIFEMI SAIDI 2	SPP ADV.BHANDARI
32	NDPS S CASE	100135/2008	State of Maharashtra AN Cell Vs Jubril Aolu Princs	APP

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S.No.	Case Type	Case No.	Title	Name of Advocate
<u>ARGUMENTS</u>				
1	CRI APPEAL	100192/2019	Reshma Danny Brukes @ MA 565-19 @ BA 533-19 - Appellant, Orig. Accused No. 2 Vs The State of Maharashtra - The Sr. Insepctor of Police - CSMT Rly. Police Station - Respondent	R. S. Dubey
<u>HEARING</u>				
2	CRI APPEAL	100785/2017	Rajesh Eknath Shirwadkar@BA- 2019-17-Aplnt. Vs Charuhas Anant Hambire- Respdt.	Bhushan Deshmukh
3	CRI REV APP	100453/2018	Mukesh Venilal Mehta - Applicant Vs The State of Maharashtra -EOW and Dilip R. Mehta - Respondent	Manohar N. Kandalkar
4	CRI REV APP	100455/2019	Mehta Infocom Pvt. Ltd. - Applicant Vs Realtel communications India Pvt. Ltd. - Respondent	M. Robin
5	NDPS M A	100239/2020	Sudhakar Keshav Sarang Vs The State of Maharashtra DCB CID Unit 1	V P Shinde / Anil A Shinde
<u>EVIDENCE PART HEARD</u>				
6	NDPS S CASE	100045/2013	The State ANC Vs Prafulla Sudhakar Gopnarayan and anr.	
7	NDPS S CASE	100063/2013	The State AIU Vs Gauthaman Donaisamy	
8	NDPS S CASE	100073/2013	The State ANC Vs Sheela Girish Kakade	APP Lade Shinde
9	NDPS S CASE	100195/2014	The State ANC Vs Vishnu Nana Pandit 2.Anwar Ahmad Ansari	

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S.No.	Case Type	Case No.	Title	Name of Advocate
10	NDPS S CASE	100012/2018	Gopal Mall (I.O) Vs Suresh Kumar Nagarajan	
<u>EVIDENCE</u>				
11	NDPS S CASE	100117/2012	The State ANC Vs Deepak@Baba Rajaram Dhangar	
12	NDPS S CASE	100158/2013	The State Kurar P. Stn. Vs Girendrakumar Arjunprasad Gire	
13	NDPS S CASE	100136/2015	The State of ANC, Ghatkoper Unit Vs Abdul Kadar Rashid Shaikh	
<u>CHARGE</u>				
14	NDPS S CASE	100194/2015	The State of ANC, Ghatkoper Vs Aslam Abdul Ajij Patel	
15	SPL.CASE	100670/2020	State of Maharashtra through ANC Kandivali Unit Vs Utkarsh Prashant Patange	APP Geeta Nayyar
<u>HEARING BEFORE CHARGE</u>				
16	NDPS S CASE	100075/2015	The State of Dongri Police Station Vs Jafar Hanif Choradwala @ Jafar Mendhak	
17	NDPS S CASE	100058/2016	THE STATE OF PYDHONIE POLICE STATION. Vs FIROZA @ FERAZA SATTAR KHAN AND ANOTHER 01	
18	NDPS S CASE	100006/2019	The State of Maharashtra ANC, Bandra Unit Vs Sabir Hanif Khan	
<u>REPLY/SAY</u>				

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19	CRI REV APP	100403/2019	Dattatray Rangrao Nikam- Aplcnt. Vs State of Maharashtra and The Chief Executive Officer-Respdt.	Pravin D. Patel
<u>APPEARANCE</u>				
20	NDPS S CASE	100022/2018	State (D.N.Nagar Police STation) Vs Abdul Hamid Abdul Kalam Sidhiki	
21	NDPS S CASE	100108/2019	The State of Maharashtra ANC, Bandra Unit Vs Daniel Efayee Chikuwoo Ejike and Anr	
22	REMAND APPLN NDPS	100153/2020	The State- Nagpada Police Station Vs Ayajul Matiul Rehman Shaikh	
23	REMAND APPLN NDPS	100161/2020	The State- Meghwadi Police Station Vs Harishankr Ramnath Choursiya and another	
24	REMAND APPLN NDPS	100222/2020	The State- Dongari Police Station Vs Abdul Gani @ Papa Abdul Latif Jivani	
25	REMAND APPLN NDPS	100228/2020	The State- Byculla Police Station Vs Sameer Saleem Shaikh	
26	SPL.CASE	100701/2020	The State of Maharashtra Worli Police Station Vs Selvi Aarmogam Devendra	APP
<u>AWAITING R AND P</u>				
27	CRI APPEAL	100354/2017	Sanjay Shamji Dedhia Proprietor of Deep Fabrication Work- Aplcnt. Vs Ramsukh Ramadhar Yadav and The State of Maharashtra - Respondent	Pravin K. Gupta

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S.No.	Case Type	Case No.	Title	Name of Advocate
28	CRI APPEAL	100636/2018	Mohammed Sharif Abdullah Shaikh @ MA 2020-18 @ BA 1895-18 - Appellant (ORg. Accused) Vs Yasin Haji Amin Kudia and The State of Maharashtra - Respondent (Org. Complainant)	N. A. Ghatte
<u>REPORT</u>				
29	NDPS S CASE	100121/2008	State of Maharashtra Vs Danial Okeke	APP Bhandary
30	NDPS S CASE	100129/2011	The State AIU Vs Anyaoaha Jessica	SPP Saldanha Taraq Sayyed
31	NDPS S CASE	100131/2011	The State Dadar Rly. P.S. Vs Shibulal Shrisurkar Pandit	
32	NDPS S CASE	100152/2012	The State ANC Vs Shabbir Sarvar Bhat and 2 Ors.	APP Lade Mishra
33	NDPS S CASE	100142/2013	The State ANC Vs Dinesh Laxman Das @ Devdas	
34	NDPS S CASE	100205/2016	SANTACRUZ POLICE STATION. Vs SMT. LATA SHIVAJI KALE AND ANOTHER 01	
35	NDPS S CASE	100052/2018	State (ANC Bandra Unit) Vs Avesh Karim Sayyed and other 1	
36	REMAND APPLN NDPS	100086/2019	The State of Kurar Police Station Vs Afjal Ajam Miya Sayyad	
37	REMAND APPLN NDPS	100118/2019	The State of Aarey Police Station Vs Alka Sanjay Singh and another	
38	REMAND APPLN NDPS	100975/2019	The State- Vanrai Police Station Vs Yousuf Hashim Shaikh	

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39	REMAND APPLN NDPS	100995/2019	The State- Meghwadi Police Station Vs Mohd. Juber Abdulla Jumani @ Pappu and other	
40	REMAND APPLN NDPS	101111/2019	STATE GOVERNMENT Nagpada Police Station Vs Mohd. Shakil Ali Ajgar Ansari @ Shakil Tutha	
41	REMAND APPLN NDPS	101253/2019	AIU Vs Cajas Trinidad Dany Orlando	